

कुल मुआवजा

14/13/51 श्री अभय सिंह चौटाला (ऐलनाबाद):

क्या कृषि एवं किसान कल्याण मंत्री कृपया बताएंगे कि :-

(क) राज्य में वर्ष 2020-21 और 2021-22 के दौरान उच्च तापमान के कारण नष्ट हुई किन्नू की फसल के लिए सरकार द्वारा कोई अनुमान बनाया गया है; यदि हां, तो उसका ब्यौरा क्या है; तथा

(ख) उपरोक्त फसल के लिये सरकार द्वारा प्रति एकड़ कितना मुआवजा दिया गया तथा दिये जाने की संभावना है; यदि नहीं, तो इसके कारण क्या हैं ?

श्री जय प्रकाश दलाल, कृषि एवं किसान कल्याण विभाग, हरियाणा।

श्रीमान जी,

(क) नहीं, 2020-21 के दौरान कोई गर्मी की लहर नहीं थी। उच्च तापमान मार्च, 2022 में पाया गया।

(ख) नहीं, मार्च, 2022 में उच्च तापमान पाया गया था। सरकार द्वारा किसानों को मौसम की अनिश्चितताओं से होने वाले नुकसान का मुआवजा देने के लिए मुख्यमंत्री बागवानी बीमा योजना (एम.बी.बी.वाई) पहले ही शुरू की जा चुकी है परन्तु इसमें उच्च तापमान/गर्मी की लहर शामिल नहीं थी। सरकार द्वारा तत्काल कार्यवाही की गई है और दिनांक 19.07.2022 को फसल बीमा पर राज्य स्तरीय समन्वय समिति (एस.एल.सी.सी.सी.आई.) की हुई बैठक के दौरान अब उच्च तापमान/गर्मी की लहर को भी योजना में शामिल कर लिया गया है।

The Extent of Compensation

14/13/51. Chaudhry ABHAY SINGH CHAUTALA (Ellenabad): Will the Agriculture and Farmers Welfare Minister be pleased to state:-

- a) Whether the assessment has been made by the Govt. for the Kinnu crops damaged due to high temperature during the year 2020-21 and 2021-22 in State; if so, the details thereof; and
- b) The extent of per acre compensation provided and likely to be provided by the Govt. for the above said crops; if not, the reasons thereof?

SH. JAI PRAKASH DALAL, AGRICULTURE AND FARMERS WELFARE MINISTER, HARYANA

Sir,

- a) No, there was no heat wave during 2020-21. High Temperature measured in March, 2022.
- b) No, high temperature occurred in March, 2022. Govt. has already launched Mukhyamantri Baagwani Bima Yojna (MBBY) scheme to compensate farmers against weather vagaries. However, high temperature/heat wave was not covered. Govt. has taken immediate action & now high temperature/heat wave has also been included in the scheme during the meeting of State Level Co-ordination Committee on Crop Insurance (SLCCCI) held on 19.07.2022.

Subject: Unstarred Question 14/13/51 asked by Ch. Abhay Singh Chautala regarding The Extent of Compensation.

Officers kindly peruse the Vidhan Sabha Unstarred Question 14/13/51 asked by Ch. Abhay Singh Chautala regarding The Extent of Compensation.-

Will the Agriculture and Farmers Welfare Minister be pleased to state:

- Whether the assessment has been made by the Govt. for the Kinnu crops damaged due to high temperature during the year 2020-21 and 2021-22 in State; if so, the details thereof; and
- The extent of per acre compensation provided and likely to be provided by the Govt. for the above said crops; if not, the reasons thereof?

The reply of above said Question has been prepared placed at Flag 'A' for approval from Government please.

Diary No. 17267
Dated 8/8/22
ACS (A & FW) to Govt. Haryana

CFMS
3718

04/08/2022
SMS/Stat.

JDH/N

DCM

05/8/22

Reply for kind approval pl

3718
Dir.Gen.Horti.

O/o Agriculture and Farmer Welfare,
Animal Husbandry and Dairying,
Fisheries and A. & L. Co-operative
Minister Haryana, Chandigarh.

Diary No. 17267
Dated 8/8/2022

W/ACF & FW

(ON TOUR)

B.O.
P/A CS
05/08

Hon'ble AM

ACSA D.M.H.

05/08.

AM
8.8.22

W/DGH